

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 9/2011
in
Petition No. 92/2010**

Coram

1. Dr. Pramod Deo, Chairperson
2. Shri S.Jayaraman, Member
3. Shri V.S.Verma, Member
4. Shri M.Deena Dayalan, Member

DATE OF ORDER: 4.7.2011

In the matter of

Review of the order dated 11.3.2011 in Petition No. 92/2010 relating to approval under sub-section (4) of Section 28 of Electricity Act, 2003 read with Regulation 4 of Central Electricity Regulatory Commission (Fees and charges of Regional Load Despatch Centre and other related matters) Regulations, 2009 for WRLDC charges (POSOCO Portion) for the control period 1.4.2009 to 31.3.2014.

Power System Operation Corporation Ltd. (POSOCO) **Petitioner**

Vs

Chairman, CSPDCL, Raipur and Others**Respondents**

ORDER

This application has been filed by Power System Operation Corporation Ltd. (POSOCO), the petitioner herein, seeking review of the order of the Commission dated 11.3.2011 in Petition No. 92/2010 under which fees and charges of WRLDC (POSOCO Portion) was approved for

the control period 1.4.2009 to 31.3.2014.

2. The petitioner in its letter dated 20.6.2011 has sought the permission of the Commission to withdraw the present petition and file an appropriate application.

3. The prayer of the petitioner is accepted. Accordingly, Review Petition 9/2011 in Petition No. 92/2010 is disposed of as withdrawn.

Sd/-	sd/-	sd/-	sd/-
(M.DEENA DAYALAN) MEMBER	(V.S.VERMA) MEMBER	(S.JAYARAMAN) MEMBER	(Dr. PRAMOD DEO) CHAIRPERSON